

1	2	3	4	5
Akbar, New Delhi	68	58	46	28
Ashok, Bangalore	65	53	24	26
Kovalam Ashok Beach Resort	28	27	26	36
Qutab, New Delhi	72	75	52	46
Lalitha Mahal Palace Hotel, Mysore.	32	37	22	42
Airport Ashok, Calcutta	56	56	40	51
Samrat Hotel, New Delhi	—	—	17	19

Flood Relief to Andhra Pradesh

2939. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of FINANCE be pleased to state:

(a) the total amount released by Central Government on account of flood relief to Andhra Pradesh during the year 1983-84 and upto June 1984;

(b) whether Government have sought any detailed report on the proper utilisation of relief fund; if so, the details in this regard;

(c) whether the State Government have submitted any report on this account; and

(d) if so, the details thereof?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) Rupees 59.88 crores including Rs. 5 crores in advance for spillover expenditure during 1984-85 was released to the Government of Andhra Pradesh on account of floods and cyclone relief during the year 1983-84 and upto June, 1984.

(b) The State Government have furnished the anticipated expenditure on relief on account of flood and cyclone for purposes of provisional release of Central

assistance. They have since been asked to furnish the audited figures of expenditure.

(c) and (d). Details of provisional statement of expenditure furnished by the State Government is laid on the Table of the House.

Statement

Details of anticipated expenditure on floods during 1983-84 reported by the Government of Andhra Pradesh

(Rs. in lakhs)

Items	Expenditure reported by the State Govt. upto 31st March 1984.
1	2

I. August 1983 - Floods

A. Non-Plan

(i) Relief	165.51
(ii) Rehabilitation	351.74

1	2
(iii) Repairs and restoration	1406.00
Sub-Total	1923.25
B. Plan	100.00
Grand Total :	2023.25
II. October 1983 Cyclone/Floods :	
A. Non-Plan	
(i) Relief	457.17
(ii) Rehabilitation	804.58
(iii) Repairs and restoration	4370.77
(iv) Other items	59.90
Sub-Total :	5692.42
B. Plan :	300.00
Grand Total :	5992.42

मैसर्स ओसवाल वनस्पति एण्ड एलायड इन्डस्ट्रीज लिमिटेड, लुधियाना पर उत्पादन शुल्क की बकाया राशि

2960. श्री भोजामाई : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) मैसर्स ओसवाल वनस्पति एण्ड एलायड इन्डस्ट्रीज लिमिटेड, लुधियाना दिल्ली पर 1980 से 1984 तक उत्पादनवार कुल कितना उत्पादन शुल्क बकाया था ; और

(ख) बकाया उत्पादन शुल्क को वसूल करने के लिए सरकार ने क्या कदम उठाए हैं और उसकी वसूली में विलम्ब के क्या कारण हैं ?

वित्त मंत्रालय में राज्य मंत्री (श्री एस०एम० कुण्डन) : (क) 1980 से 1984 तक दो मामलों में

मैसर्स ओसवाल वनस्पति एण्ड एलायड इन्डस्ट्रीज लिमिटेड, लुधियाना की तरफ उत्पादन शुल्क के रूप में लगभग 2.29 लाख रुपये की रकम देय है। यह रकम केन्द्रीय उत्पादन शुल्क टैरिफ की टैरिफ मद 13 के अन्तर्गत आने वाले वनस्पति उत्पादों के सम्बन्ध में है।

(ख) एक मांग से सम्बन्धित 1.59 लाख रुपये की वसूली पर समाहर्ता (अपील), दिल्ली ने रोक लगा दी है। 0.70 लाख रुपये के दूसरे मामले में समाहर्ता (अपील) ने सहायक समाहर्ता को रकम के पुनर्निर्धारण के निर्देश दिए हैं। विभाग ने समाहर्ता (अपील) के आदेश के खिलाफ सीमा शुल्क, उत्पादन शुल्क और स्वर्ण (नियन्त्रण) अपीलीय न्यायाधिकरण को एक अपील दायर की है।

Loans by Nationalised Banks to Small and Marginal Farmers in Orissa under Rural Development Programme

2961. SHRI CHINTAMANI JENA : Will the Minister of FINANCE be pleased to state :

(a) whether small and marginal farmers in Orissa are being given loans by the nationalised banks any by other agencies under the Rural Development Programmes ;

(b) if so, the number of such farmers benefited upto March, 1984 ;

(c) whether a large number of such farmers are not in a position to repay the loans ; and

(d) if so, whether Government propose to consider to write-off the loan to those farmers ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) The total number of beneficiaries covered in the State of Orissa under the programme during four years from 1980-81 to 1983-84 was around 7.08 lakhs. Separate figures for small and marginal farmers are not available.